I, Mukesh Kumar, Son/Daughter of Late Damodar Mandal, aged 43 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
FIX	<b>Ca</b> h	Rs. 20000/-	Rs. 10000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI Saving A/c 5553/- approx	SBI Saving A/c 750/- approx	NIL	NIL	
(jii)	Bonds, Debentures and Shares in companies	NIL	Approx Rs. 200000 Invest in Share Market.	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC One PREMIUM PREMIUM RS. 5561/- Postal Saving Recurring-500 Rs./ month		NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro	NIL	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-90 Gram Value- Rs. 4,23000/- approx	Gold-200 Gram Value Rs.5,40000/- Approx Silver-250 Gram Value Rs.17,300/- Approx	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	Television, Computer, Refrigreter, Mobile, Fridge, etc.	N.A.	N.A.	N.A.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Undivided (Ancestral)	NIL .	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	AT- GANDHIPUR.PO- BARIARPUR. DIST- MUNGER AND AT- TETIA BAMBAR KHARAGPUR. TOTAL VALUE-100000 RS.		NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	At- Bitora. Po- Beur. Anchal- Phulwarisarif. Danapur. Patna. 1000 square Feet ValueRs. 6,32000/-	NIL	NIL	
(iv)	Houses /Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value	Ancestral property	NIL  Substitution  Substitutio	NIL	NIL	A Committee of the Comm
(v)	Others (such as interest in property)	NIL	NIL -	NIL	NIL	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-(2)[Note: Please give separate details for each item)

Sr. Description No.	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07-02- 2021
No.	Institutions(s) / Department (s)	2021

(a)	(i) Loans from Banks	SBI Ioan 2,50000 rs. approx	56,223 Rs.
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	27912 Rs. (2020-21) PAN NO:-ATBPK5392F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

## Personal Detail C.

PTS/BLA-1309 GPF/CPF/PRAN No.

(M/F) Gender

1 5 0 2 1 9 7 7 Date of Birth

Class/Group (A/B/C)

Bihar Legislative Assembly Secretariat Service Cadre

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

: Assistant. Designation Place: PATNA

Date: .15/02/2021 Department : BIHAR LEGISLATIVE ASSEMBLY.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.